

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

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// PRESS RELEASE //

Madhya Pradesh State Judicial Academy, Jabalpur is organizing a maiden event – “Foundation Training Programme for Advocates at District Level”. The two days training programme is being organized at all 50 district headquarters of Madhya Pradesh simultaneously for newly enrolled advocates having less than five years of practice. This is the first of its kind event held in this country.

Hon'ble Shri Justice Ravi Malimath, Chief Justice of Madhya Pradesh High Court e-Inaugurated the event. Inaugural ceremony was attended by Hon'ble Shri Justice Sheel Nagu, Administrative Judge, Hon'ble Shri Justice Sujoy Paul, Chairman, Governing Council of Madhya Pradesh State Judicial Academy and other dignitaries.

This programme Foundation Training Programme for Advocates at District Level is conceived by Hon'ble Shri Justice Ravi Malimath, Chief Justice of Madhya Pradesh High Court and is aimed to provide an organized training to the newly enrolled advocates, which is otherwise not available. Advocates being officers of the Court and one of the most important functionary of justice dispensation system, there is a need to impart quality judicial education to update them with the legal development and to bring professionalism in Bar. It is said that a good Bar makes path for a better Bench, the twin objectives for organizing the training for Advocates is to motivate them to join the Bench and to equip and update them on the current legal development.

This programme is not a one time event, two to three programmes may be organized during the year, each of two days duration. Days shall be

divided in sessions as per the schedule. The Academy has developed course curriculum and schedule of the two days programme.

The participant Advocates may be imparted training on the various law subjects including their role in dispensation of justice, pleading, drafting etc., art and craft of cross-examination and other allied subjects. The training course and modules may also be in consonance with the recent trends in law, judicial pronouncements, importance of legal services, scientific evidence in investigation, sensitivity towards women, children and marginalized section of society, legal research etc.

Hon'ble Judges of Supreme Court and High Court (present and former, id available at respective headquarter), Officers/Faculties of the Academy, Judges of the District Judiciary (in-service, on deputation & Retired), Advocates and subject experts of various fields shall be the Resource Persons.

Hon'ble the Chief Justice expressed that there is no organized set-up for training of young lawyers unlike Judges. Therefore, this programme has been devised so that the gap can be bridged. These small saplings sown today will ripe into fruit bearing trees in the times to come. His Lordship also called upon the lawyers to actively participate in the programme so that the desired benefits may be ripened. In all 2352 advocates have been nominated in this first programme throughout the State.

Sd/-
Ramkumar Choubey
Director

